## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 21/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 125/2014 in C.P. No. 3/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Panchmahal Steel Ltd.

V/s

Asset Reconstruction Company India Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

2. Pranjal Buch der Stylli E (a

Advocate Petitioner

A

## <u>ORDER</u>

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of Learned Counsel for Petitioner, list the matter on 09.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.